

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).4312-4316/2022
(Arising out of impugned final judgment and order dated 15-10-2020
in WA No. 685/2020 15-10-2020 in WA No. 694/2020 15-10-2020 in WA
No. 695/2020 15-10-2020 in WA No. 696/2020 15-10-2020 in WA No.
697/2020 passed by the High Court of Judicature at Madras)

COMMERCIAL TAX OFFICER

Petitioner(s)

VERSUS

PVR LTD.(FORMERLY KNOWN AS SPI CINEMAS PVT. LTD) Respondent(s)

(IA No. 35283/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

WITH

SLP(C) No. 10399-10400/2022 (XII)

(FOR ADMISSION and I.R. and IA No.82932/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9612-9615/2022 (XII)

(FOR ADMISSION and I.R. and IA No.77011/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT)

Date : 23-07-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Mr. K Radhakrishnan, Sr. Adv.
Mr. Sabarish Subramanian, AOR
Mr. C Kranthi Kumar, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Danish Saifi, Adv.

For Respondent(s) Mr. R. V. Easwar, Sr. Adv.
Mr. D.k. Garg, Adv.
Mr. Sumit Lal Chandani, Adv.
Mr. Abhishek Garg, Adv.
Mr. Dhananjay Garg, AOR
Mr. Tanuj Gulati, Adv.
Mr. Gaurav Choudhary, Adv.
Ms. Anu Kushwaha, Adv.

Mr. N. Venkataraman, Sr. Adv.

Mr. S. Ravi, Sr. Adv.
Mr. V. Chandrashekhara Bharathi, Adv.
Ms. Amritha Chandramouli, Adv.
Ms. Archana Sahadeva, AOR

Mr. Anand Sukumar, AOR
Mr. S Sukumaran, Adv.
Mr. Bhupesh Pathak, Adv.
Mrs. Ruche Anand, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On the request of learned counsel for the
petitioner(s), list the matters on 30.07.2024.

(RADHA SHARMA)
ASTT. REGISTRAR-cum-PS

(MALEKAR NAGARAJ)
COURT MASTER (NSH)